

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in super-session of this office earlier order no. 8991-9004/Power/Judl./N-E/KKD/Delhi/2023 dated 20th December, 2023, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work including executions filed, as and when the Officer mentioned in column no. 2 happens to be on leave/training or not available due to any unforeseen reason with immediate effect till further orders :-

(1)	(2)	(3)	(4)
Sl. No.	Designated Court of	I st Link Officer (Court of)	II nd Link Officer
i.	Ld. SCJ-cum-RC	Ld. JSCC/ASCJ/GJ	Ld. ACJ/CCJ/ARC
ii.	Ld. JSCC/ASCJ/GJ	Ld. ACJ/CCJ/ARC	Ld. SCJ-cum-RC
iii.	Ld. ACJ/CCJ/ARC	Ld. SCJ-cum-RC	Ld. JSCC/ASCJ/GJ



Sarita Birsal
(SARITA BIRBAL) 01/04/2024
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi

No. 2511-2524/Power/Judl./N-E/KKD/Delhi/2024

Dated :- 01/04/2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
4. The Branch Incharge (Judicial), Administration Branch, General Branch, Filing Section, Nazarat Branch, North-East District Karkardooma Courts, Delhi.
5. The Secretary, Shahdara Bar Association, Delhi.
6. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
7. The Website Committee, Tis Hazari Courts, /KKD Courts, Delhi.
8. R & I Branch to upload the same on LAYERS.
9. P.S./Reader to the undersigned.

Sarita Birsal
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.